DELHI JUDICIAL ACADEMY

Sector, 14, Dwarka, New Delhi Ph No.: 011-20892183, Fax No. 011-28036683

OFFICE ORDER

No.DJA/Prev.SHW/699/2025/138

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Dated: 08.01.2025

In partial modification of the Office Order No. DJA/Prev.SHW/699/2024/963-975 dated 02.02.2024, the "Internal Complaint Committee" under the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 is hereby reconstituted consisting of the following members, with immediate effect:-

S.No.	Name of the Officer/ Member	Designated as
1.	Ms. Twinkle Chawla, Ld. Joint Director,	Chairperson/ Presiding Officer
	DJA	
2.	Dr. Amita Punj, Associate Professor,	Member
	NLU	
3.	Sh. Pravin P. Gawali, Programmer, DJA	Member
4.	Ms. Shweta Vats, Assistant, DJA	Member
5.	Ms. Benu Malhotra, UDC, DJA	Member

(Mohd. Karrukh) Director (Admin.)

Dated: 08,01.2025

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Copy for information to:

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. Ms. Twinkle Chawla, Ld. Joint Director, DJA.
- 3. Ms. Amita Punj, Associate Professor, NLU.
- 4. Mr. Pravin P. Gawali, Programmer, DJA.
- 5. Ms. Shweta Vats, Assistant, DJA.
- 6. Ms. Benu Malhotra, UDC, DJA.
- 7. P.A. to Ld. Director (Academics)/ Chairperson (Officiating), DJA.
- 8. PA to Ld. Director (Admn), DJA.
- 9. PA to Ld. Addl. Director-I, DJA.
- 10. PA to Ld. Addl. Director-II, DJA.
- 11. All the Branch Incharges, DJA to convey the above said information to the staff members working under their control.
- 12. Programmer, DJA to upload the same on the website of DJA.

13. Notice Board, DJA.

Director (Admin.)